

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.22
I.A.(Liq.)No.04/2024 in
C.P.(IB)No.04/BB/2022**

IN THE MATTER OF:

M/s. NYS Granites Impex Pvt. Ltd.

... Petitioner

Order under Section 10 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator : Shri Abhijit Atur

ORDER

1. Heard the Ld. Counsel appearing for the Liquidator.
2. List the case before the Regular Bench on **23.08.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T. KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi